

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2023

In view of several representations received from the candidates / aspirants of District Judge (Entry Level), Direct from Bar Exam-2023 who have already applied / registered online for the said exam during the period 22.12.2023 to 20.01.2024 in response to the Advertisement No. BSJS/1/2023 dated 11.12.2023, as decided it is hereby informed that the online portal of the Patna High Court shall be reopened from **18.03.2024 to 21.03.2024** till 23:59 hours for rectification of mistakes / errors / defects in online application forms, online deposition of examination fee and for uploading the documents and the same will remain available upto **23.03.2024** till 23:59 hours only for the purpose of uploading the documents such as scanned photographs, declaration written in the hand writing of the candidate, filling in bank reference number etc. and obtaining the printout of application form.

Further, representations of the candidates / aspirants of District Judge (Entry Level), Direct from Bar Exam-2023 regarding refund of examination fee paid by them stand rejected in terms of the clause 11(b) mentioned at page 6 of the advertisement.

It is hereby also informed that the Preliminary / Screening Test of District Judge (Entry Level), Direct from Bar Exam-2023 shall be held on 28.04.2024 (Sunday) from 11:00 A.M. to 1:00 P.M. at different examination centre(s) situated in Patna.

By order of the Court

Patna High Court, Patna
Date: 12.03.2024


Registrar General